

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P. No.407/2017
in
O.A. No.500/2017**

New Delhi, this the 11th day of August, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Sushil Kumar Gulati
Age 61 years
S/o Late Shri P.L. Gulati
Retired Pharmascist
Department of Health & Family Welfare
Govt. of NCT of Delhi
R/o 3/40 Roop Nagar,
Delhi-110007

-Petitioner

(By Advocate: Shri Padma Kumar S.)

Versus

Shri Madhup Vyas
Secretary
Health & Family Welfare
Department of Health & Family Welfare
GNCT of Delhi.

-Respondent

(Dept. Representative Shri Taranjeet Singh)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :

Shri Padma Kumar S., learned counsel appearing for the applicant submits that the orders of this Tribunal have been fully complied with. Accordingly, the CP is closed. Notices are discharges.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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